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**OFFICE OF THE REGISTRAR (JUDICIAL)
(HIGH COURT OF JAMMU AND KASHMIR)
JAMMU.**

NOTICE

No. 17


Date: 05.02.2015

As directed, it is notified for the information of all concerned that matters relating to service of notice to parties will be listed before the Registrar Judicial in his Chamber on every Monday and Wednesday afternoon w.e.f. 09.02.2015 onwards and if notice is not taken inspite of granting time, Registrar Judicial may list the matters before the Court dealing with the subject.

All concerned to note.

By Order.

High Court, Jammu.
Date: 05.02.2015.


(Sanjay Parihar)
Registrar Judicial

No. 217-22
Copy to:

No. 06-02-15

1. Registrar General, High Court of J&K, Jammu.
2. Principal Secretary to Hon'ble the Chief Justice.
3. Secretaries to Hon'ble the Chief Justice and Hon'ble Judges.
4. Bench Secretaries to Hon'ble the Chief Justice and Hon'ble Judges.
5. President, Bar Association, Jammu.
6. Officer Incharge NIC, J&K High Court, Jammu for uploading on High Court website.
7. Order File.


Registrar Judicial

HIGH COURT OF JAMMU AND KASHMIR
(JAMMU WING)
JAMMU.

N O T I C E

No:- 16
Dt:-06.02.2015.

As desired by Hon'ble the Lord Chief Justice, it is notified that with effect from the week commencing from 09th February 2015, all cases pending as on ending December 2005, shall be given top priority to be listed before the concerned Hon'ble Benches, regularly.


All concerned to note.

By Order.


Registrar Judicial,
High Court of J&K, Jammu Wing.

No. 211-16 Dt. 06-02-15

- Copy to the:-
1. Registrar General High Court of J&K, Jammu;
 2. Principal Secretary to Hon'ble the Lord Chief Justice;
 3. Secretaries to Hon'ble Chief Justice and all other Hon'ble Judges sitting, in Jammu Wing;
 4. Bench Secretaries to Hon'ble Chief Justice and all other Hon'ble Judges sitting, in Jammu Wing;/-
for kind inf.
 5. President, Jammu Bar/...for kind inf.
 6. Officer-in-charge N.I.C.J&K High Court, Jammu for uploading on High Court site;
 7. Order File.


Registrar Judicial,
High Court of J&K, Jammu Wing.

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**OFFICE OF THE REGISTRAR (JUDICIAL)
(HIGH COURT OF JAMMU AND KASHMIR)
JAMMU.**

NOTICE

No. 18


Date: 05.02.2015

As directed, it is notified that with effect from week commencing 09.02.2015 onwards, all cases relating to Judicial Service will be listed before the Division Bench.

All concerned to note.

By Order.

High Court, Jammu.
Date: 05.02.2015.


(Sanjay Parihar)
Registrar Judicial

No. 223-28 Dt. 05-02-15

Copy to:

1. Registrar General, High Court of J&K, Jammu.
2. Principal Secretary to Hon'ble the Chief Justice.
3. Secretaries to Hon'ble the Chief Justice and Hon'ble Judges.
4. Bench Secretaries to Hon'ble the Chief Justice and Hon'ble Judges.
5. President, Bar Association, Jammu.
6. Officer Incharge NIC, J&K High Court, Jammu for uploading on High Court website.
7. Order File.


Registrar Judicial